

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday, 22nd September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE THE CHIEF JUSTICE****HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND****COURT NO: 1****[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
23	I.A.(Civil)/2852/2023 FIXED in WA/11385/2023 WITH WA/11385/2023 (Filing Number)	PROBIN KUMAR CHINTEY Versus THE STATE OF ASSAM PROBIN KUMAR CHINTEY Versus THE STATE OF ASSAM AND 3 ORS (A)	MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA MS. S G BARUAH	GA, ASSAM SC, SEC. EDU.
- FOR FRESH ADMISSION WITH STAY/BAIL -				
24	WA/353/2023 CAVT. NO.09752/023, FIXED, CAVT./975/2023	M ISAAC Versus THE STATE OF MANIPUR AND 3 ORS.	MR A SAIKIA	MR. B DEB GA, MANIPUR FOR CAVEATOR
25	WA/361/2023 B/O	SHALINI KHAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
26	WA/362/2023 B/O WITH I.A.(Civil)/2907/2023 in WA/362/2023	M/S LATALA CONSTRUCTION CO Versus UNION OF INDIA AND 4 ORS. M/S LATALA CONSTRUCTION CO Versus UNION OF INDIA AND 4 ORS.	MS N SAIKIA MS. R MAHANTA MS N SAIKIA MS. R MAHANTA	DY.S.G.I. DY.S.G.I.
27	WA/363/2023 B/O	SASWATI DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
28	WA/364/2023 B/O	GIRBANI DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				

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LEAVE NOTE OF ADVOCATES FOR 22/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]**BEFORE:****HONOURABLE THE CHIEF JUSTICE****HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY****COURT NO: 1****[THIS BENCH WILL SIT AT 2:00 PM****HONOURABLE DIVISION BENCH-I AND SINGLE BENCH
OF HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY
WILL SIT AFTER RISING OF THIS BENCH, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WA/219/2023 CAVT./69(AP)/2022 (D/O)	DUKEN KATO Versus THE STATE OF ARUNACHAL PRADESHA AND 6 ORS.	MR. S BISWAKARMA MR C GOGOI	GA, AP MR. D KAMDUK MR. T T TARA
2	WA/266/2023 CAVT. NO.07182/023, CAVT./718/2023	SRI NYAMO RINA Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, AP MR. P K TIWARI MR H K DAS FOR CAVEATOR MR. K SAXENA

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
50	WP(C)/5369/2023 FIXED	PAPUMONI BORDOLOI GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MR R RAJKHOWA B KHAKHLARY MAMONI BORBORUAH BORGOHAIN MS M GOGOI MS P GOGOI MS. K DEKA U SWARGIARY MS R BEGAM MR. L SOREN	SC, A.H and V. DEPT. (R1 - R4)
51	WP(C)/5470/2023 FIXED	DEVID KR GOGOI @ DAVID GOGOI AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
52	WITH WP(C)/4028/2023	DEVID KR GOGOI @ DAVID GOGOI AND 24 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS B TALUKDAR MR G G GOGOI A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
ORDERS				
53	WP(C)/2697/2023 FIXED	NARENDRA NATH BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU SC, AG MR. S BORA, (R-5)
54	I.A.(Civil)/2887/2023 B/O in WP(C)/4949/2023 WITH WP(C)/4949/2023	DWIJENDRA KUMAR DAS Versus STATE OF ASSAM AND 5 ORS.	MS. D DEKA	GA, ASSAM SC, AG SC, SEC. EDU.
55	WP(C)/4839/2023 B/O	DWIJENDRA KUMAR DAS Versus STATE OF ASSAM AND 5 ORS.	MS. D DEKA	GA, ASSAM SC, AG SC, SEC. EDU.
55	WP(C)/4839/2023 B/O	CHANDAN MOHAN BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MS. P DAS	SC, FOREST SC, BTC SC, FINANCE

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA****COURT NO: 4****[CIVIL BENCH-III]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>			
60 WP(C)/1924/2023 FIXED	NAYAN JYOTI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI	GA, ASSAM SC, A.H and V. DEPT.
<u>ORDERS</u>			
61 I.A.(Civil)/2096/2023 CAVT. NO.05252/023, FIXED in Review.Pet./7882/2023	DEVID BORUAH AND ANR. Versus DIBRU PART I MEEN SAMABAY SAMITY LTD. AND 11 ORS,	MRS. U BARUAH MR S KHOUND	GA, ASSAM MR. J I BORBHUIYA (r-1,2) MR. M DUTTA MR. L MOHAN MR. A B T HAQUE (r-12) MR A HOSSAIN (r-1,2) FOR CAVEATOR SC, FOREST SC, REVENUE
WITH Review.Pet./7882/2023 (Filing Number)	DAVID BORUAH AND ANR. Versus DIBRU PART I MEEN SAMABAY SAMITY LTD. AND 11 ORS, H	MR S KHOUND	
WITH I.A.(Civil)/8892/2023 (Filing Number)	DAVID BORUAH AND ANR. Versus DIBRU PART I MEEN SAMABAY SAMITY LTD. AND 11 ORS, H	MR S KHOUND	
62 WP(C)/3286/2023 FIXED	MRIDUL HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH
63 WP(C)/4848/2023 FIXED	MD. WAHED ALI MONDAL Versus THE STATE OF ASSAM AND 5 ORS.	MR. D P BORAH MR U GHOSH	GA, ASSAM MR. B RAHMAN (r-6) SC, REVENUE SC, SEBA

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE SUMAN SHYAM****COURT NO: 5****[CIVIL BENCH-V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER NO STEPS

27	WP(C)/4459/2022 FIXED	AYUB ALI AND 164 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM SC, REVENUE
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ORDERS

28	WP(C)/5276/2023 WITH OFFICE NOTE, FIXED	DR. BICHITRA KUMAR DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	GA, ASSAM SC, HEALTH
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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA****COURT NO: 6****[CIVIL BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
54 WP(C)/4636/2023 BY SLIP	DEPANJAN SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, N M C SC, HEALTH
55 WP(C)/4894/2023 BY SLIP	WACHEL ALI AHMED Versus THE STATE OF ASSAM AND 9 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	SC, ELEM. EDU GA, ASSAM SC, SSA
56 WP(C)/5037/2023 BY SLIP	JEEVANJYOT KAUR SETHI Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GANGULY MR. A DHANUKA	SC, N M C SC, HEALTH
57 WP(C)/5298/2023 B/O	SAGAR CHANDA Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU
58 WP(C)/5626/2023 B/O	TULSI DUTTA CHOUDHURY AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A R BHUYAN MR N A MAZARBHUIYA	DY.S.G.I. SC, ASSAM UNIVERSITY
<u>ADMISSION</u>			
59 WP(C)/7481/2022 FIXED	SIRAJ UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A R TALUKDAR	GA, ASSAM SC, SEC. EDU.
<u>ORDERS</u>			
60 WP(C)/247/2023 B/O	JURI BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A K BORO MR D S DEKA	MR. M A LASKAR (r-5) MS A HUSSAIN (r-5) S AHMED (r-5) SC, SEC. EDU.
61 I.A.(Civil)/2883/2023 CONNECTED WITH ITEM NO. 37 OF THE DAILY CAUSE LIST in WP(C)/4657/2023	DILIP KUMAR BHARALUA, Versus HUMEN GOGOI AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. MR. A DEKA
62 WP(C)/4646/2023 FIXED	ATA HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR F HAQUE	SC, SEC. EDU.
<u>HEARING</u>			
63 WP(C)/6777/2015 BY SLIP	SHRI DILIP CH. GOGOI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K DAS	SC, HIGHER EDU GA, ASSAM

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14)	MR M AHMED	19-09-2023	To	10-10-2023
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20)	MR. S BANIK	21-09-2023	To	22-09-2023
21)	MR I AHMED	25-09-2023	To	27-09-2023
22)	MR. A R SIKDAR	22-09-2023	To	22-09-2023
23)	MR M Z AHMED	25-09-2023	To	28-09-2023
24)	MS B DUTTA	25-09-2023	To	28-09-2023
25)	MR. A M DUTTA	25-09-2023	To	28-09-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday, 22nd September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE AJIT BORTHAKUR****COURT NO: 9****[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
53	Bail Appln./2985/2023 B/O	SAHADUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
<u>MOTION (BA)</u>				
54	Bail Appln./3336/2023 FIXED.	RAJESH KUMAR Versus THE UNION OF INDIA	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, NCB
55	Bail Appln./3392/2023 B/O	PRADIP DEKA Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
56	Bail Appln./2654/2023 WITH OFFICE NOTE, LCR FILE, FIXED	MOSTAFA @ MOSAFA ALI Versus THE STATE OF ASSAM	MS. S MEDHI MR. M M ZAMAN	PP, ASSAM
57	Bail Appln./3071/2023 WITH OFFICE NOTE, FIXED	MD MASUM ALAM Versus THE STATE OF ASSAM AND ANR	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
58	Bail Appln./3147/2023 FIXED.	MOMINUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR M Z SHAH MD P RAHMAN	PP, ASSAM
<u>ORDERS</u>				
59	I.A.(CrI.)/859/2023 FIXED. in AB/2503/2023 WITH AB/2503/2023	MUZAMMEL HUSSAIN, Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM
		MUZAMMEL HUSSAIN Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
60	I.A.(CrI.)/898/2023 B/O in Bail Appln./3306/2023	MD. AIJUL ALI @ RAHUL DAS @ RAHUL ALI Versus THE STATE OF ASSAM and ANR.	MD A RAHMAN	PP, ASSAM

WITH

Bail Appln./3306/2023

MD. AIJUL ALI @ RAHUL DAS @ RAHUL
ALIMD A RAHMAN
MS. A KHATUN

PP, ASSAM

Versus

THE STATE OF ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/09/2023

-

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday, 22nd September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI****COURT NO: 10****[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
54	I.A.(Civil)/1335/2023 B/O in RSA/227/2016	ON THE DEATH OF SRI PUTUL SARMA HIS LEGAL HEIRS SRI MOHIT SARMA Versus SRI PROMOD SARMA and ORS	MR. M A SHEIKH MS F INTAZ	MR. U K DAS
	WITH RSA/227/2016	ON THE DEATH OF SRI PUTUL SARMA HIS LEGAL HEIRS SRI MOHIT SARMA Versus SRI PROMOD SARMA and 7 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MR.U K DASR- 1-3, 4,5,6aand6c MS.M SHARMA(R- 1-3, 4,5,6(a)&6(c))
	WITH I.A.(Civil)/1332/2023 in RSA/227/2016	ON THE DEATH OF SRI PUTUL SARMA HIS LEGAL HEIRS SRI MOHIT SARMA Versus SRI PROMOD SARMA (NOW LATE) and ORS	MR. M A SHEIKH MS F INTAZ	MR. U K DAS
	WITH I.A.(Civil)/1333/2023 in RSA/227/2016	ON THE DEATH OF SRI PUTUL SARMA HIS LEGAL HEIRS SRI MOHIT SARMA Versus SRI PROMOD SARMA and ORS	MR. M A SHEIKH MS F INTAZ	MR. U K DAS
	WITH I.A.(Civil)/1334/2023 in RSA/227/2016	ON THE DEATH OF SRI PUTUL SARMA HIS LEGAL HEIRS SRI MOHIT SARMA Versus SRI PROMOD SARMA and ORS	MR. M A SHEIKH MS F INTAZ	MR. U K DAS
55	I.A.(Civil)/2892/2023 WITH LCR, B/O in RFA/88/2016	SRI MRINAL KANTA SARMA Versus ROBINDRA PRASAD DUTTA@ ROBIN DUTTA	MS. S CHAKRAVARTY	MR. M K CHOUDHURY
	WITH RFA/88/2016	ROBINDRA PRASAD DUTTA@ ROBIN DUTTA Versus SRI MRINAL KANTA SARMA	MR.M K CHOUDHURY MR.A BARKATAKI MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ	MS. S CHAKRAVARTY MR.J DEKA MR.M K SHARMA M DUWARAH MR. K SAIKIA MR.G MISHRA MR. R BHUYAN

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LEAVE NOTE OF ADVOCATES FOR 22/09/2023

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[For Friday,22nd September 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
55	WP(C)/5465/2023 FIXED	M/S MAA MANOSHA TRADE COM. Versus THE STATE OF ASSAM AND 3 ORS	MR. R N D SARMA MR. A DHAR MD F FARIDI	SC, ELEM. EDU SC, ASTBP
<u>ORDERS</u>				
56	Cont.Cas(C)/74/2022 B/O	ABDUL ALI Versus PREETOM SAIKIA AND 2 ORS	MR A K BORO MR D S DEKA	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1)
57	I.A.(Civil)/2451/2023 FIXED in WP(C)/4177/2023 WITH WP(C)/4177/2023	PALASH CHAUDHURY AND ANR Versus THE STATE OF ASSAM AND 4 ORS. PALASH CHAUDHURY AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARMAN MR L RABHA MR. S BARMAN	GA, ASSAM SC, APDCL GA, ASSAM SC, APDCL MR S KHOUND (R-5) MS. J KALITA (R-5) MS. N BORAH (R-5)
<u>HEARING</u>				
58	WP(C)/189/2013 FIXED	PRADIP KUMAR BORDOLOI Versus THE STATE OF ASSAM AND 6 ORS	MR.B P BORAH MR.P KATAKI MR.M K SARMA MR.P GOSWAMI MS.M DEVI MRB TAID MR.C GOSWAMI MR.P J DUTTA	MR.M BHAGABATI GA, ASSAM MS.K AKHTAR MR.JUNM LASKAR MR.K PUJARI
59	WP(C)/569/2013 FIXED	TULAN BORTHAKUR and 12 ORS. Versus STATE OF ASSAM and 4 ORS.	MR.A C BORBORA MRS.R BORBORA MR.M SMITH	SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 22/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
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[For Friday,22nd September 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
52	MACApp./129/2023 FIXED	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus ANSARA BEGUM AND 8 ORS.	MS S DEV	
	WITH I.A.(Civil)/957/2023 in MACApp./129/2023	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus ANSARA BEGUM AND 8 ORS.	MS S DEV	
ORDERS				
53	MACApp./343/2021 WITH LCR, B/O	MRS KAMALA BEGUM and 2 ORS Versus THE UNITED INDIA INSURANCE CO. LTD and 3 ORS	MR. A MANNAF MR A HUSSAIN ASSTT.S.G.I.	MR. K K DEY MSM L GOPE MS.N HAWELIA MS.N GOGOI
54	I.A.(Civil)/1247/2021 FIXED in MACApp./10256/2020	NATIONAL INSURANCE COMPANY LTD. Versus MUSST. JANA BIBI AND 10 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. R MAJUMDAR MR. K K BHATTA (r-11) MR. M TALUKDAR (r-1 to 5) MR. M K NATH MS JONA TALUKDAR (r-11) MR. A SHAKIL (r-1 to 5) MS R DEVI
	WITH MACApp./10256/2020 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus MUSST. JANA BIBI AND 10 ORS. F	MR. R GOSWAMI	
55	MC/71/2023 CRP 397/2013(D/O), B/O in CRP/397/2013	BIVAS DUTTA and 4 ORS Versus AHMED TEA COMPANY PVT. LTD.	MR.R P SARMAH	
56	I.A.(Civil)/2448/2023 WITH LCR, B/O in MACApp./923/2018	MISS MANJULA BARUAH Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 3 ORS.	MR. R DEKA MR. T DEKA	MS. R D MOZUMDAR

WITH
MACApp./923/2018

THE ORIENTAL INSURANCE COMPANY
LTD.
Versus
SMT CHANDRA PRABHA DAS and 3 ORS

MS. R D MOZUMDAR
MS. T DEKA
MS. P DAS

MRS. K K CHOUDHURY
(R3)
MR. S U MAZUMDAR
MR. D K KALITA (R-1)
MR. M K DAS (R-1)
MR. K K PARASAR (R-1)
MR. A AHMED
MR B P BORAH (r-2)
MR P J DUTTA (r-2)
MR R S RONGHANG (r-2)
PP, ASSAM

WITH
I.A.(Civil)/3846/2018
in MACApp./923/2018

THE ORIENTAL INSURANCE COMPANY
LTD.
Versus
SMT CHANDRA PRABHA DAS and 2 ORS

MS. R D MOZUMDAR
MS. T DEKA
MS. P DAS

MR. S U MAZUMDAR
MR. D K KALITA (R-1)
MR. M K DAS
MR. K K PARASAR (R-1)
MR. A AHMED
PP, ASSAM

57 I.A.(Civil)/2799/2023
B/O
in MACApp./5988/2023

NEW INDIA ASSURANCE COMPANY LTD.
Versus
KRISHNA BORAH AND 3 ORS.

MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

WITH
MACApp./5988/2023
(Filing Number)

NEW INDIA ASSURANCE COMPANY LTD.
Versus
KRISHNA BORAH AND 3 ORS. A

MS. R D MOZUMDAR

58 I.A.(Civil)/2891/2023
B/O
in Mat.App./51/2023

XXXXXXX
Versus
XXXXXXX

MS. S G BARUAH

WITH
Mat.App./51/2023

XXXXXXX
Versus
XXXXXXX

MR. S NEOG
MS. S G BARUAH
MR. B BORGHAIN
MR B SAIKIA

HEARING

59 MACApp./910/2018
WITH LCR, FIXED

THE NATIONAL INSURANCE COMPANY
LIMITED
Versus
SMTI MANJULA BORAH and ANR,

MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

MR. H NATH (R1)
MR. A SATTAR (R2)
MR. R HUSSAIN (R2)
MS. N BARMAN (R2)
MR. P K BORAH (R1)
MR M AHMED (R1)
MR. M MORE
MR. F SATTAR (R2)
MR. N D SARMA
MR. S BORTHAKUR (R1)

60 MACApp./337/2021
WITH LCR, FIXED

SHRIRAM GENERAL INSURANCE
COMPANY LIMITED
Versus
SMTI NAMITA KALINDI and 2 ORS

MR. A J SAIKIA
MR.N N BHUYAN
MR.U K DUTTA
MR.B KAKATI
MR.K BORAH

MR. R K JAIN
MR.P SUNDI(R-1)
MR.T C KHETRI(R-1)

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LEAVE NOTE OF ADVOCATES FOR 22/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
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[For Friday,22nd September 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
55	Bail Appln./3403/2023 B/O	MANJUR ALOM BARLASKAR @ MANJU Versus THE STATE OF ASSAM	MR. A B T HAQUE	PP, ASSAM
BAIL HEARING (BA)				
56	Bail Appln./3386/2023 CONNECTED WITH ITEM NO 30 IN THE DAILY CAUSELIST. FIXED.	MD ARIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
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7)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
8)	MR. T ISLAM	04-09-2023	To	22-09-2023
9)	MR. N HOQUE	14-09-2023	To	13-10-2023
10)	MS. B BHUYAN	14-09-2023	To	29-09-2023
11)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
12)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
13)	MR H RAHMAN	18-09-2023	To	24-09-2023
14)	MR M AHMED	19-09-2023	To	10-10-2023
15)	MR. N SHARMA	22-09-2023	To	22-09-2023
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18)	MR. S SHARMA	21-09-2023	To	22-09-2023
19)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
20)	MR. S BANIK	21-09-2023	To	22-09-2023

21)	MR I AHMED	25-09-2023	To	27-09-2023
22)	MR. A R SIKDAR	22-09-2023	To	22-09-2023
23)	MR M Z AHMED	25-09-2023	To	28-09-2023
24)	MS B DUTTA	25-09-2023	To	28-09-2023
25)	MR. A M DUTTA	25-09-2023	To	28-09-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday, 22nd September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE DEVASHIS BARUAH****COURT NO: 17****[CIVIL BENCH-V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

56	Cont.Cas(C)/259/2019 FIXED	KASHYAP KUMAR BHATTACHARYYA Versus GEETANJALI DEBI AND ANR.	MR D K BHATTACHARYYA MS R B DEB MR. K AGARWAL	MR. B GOGOI MS. D SAIKIA AMICUS CURIAE
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WITHI.A.(Civil)/579/2021
in Cont.Cas(C)/259/2019KASHYAP KUMAR BHATTACHARYYA
Versus
GEETANJALI DEBI AND ANR.

MS R B DEB

MR. B GOGOI

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
54	Crl.Rev.P./325/2023 B/O	ANAR HUSSAIN Versus THE STATE OF ASSAM	MR D MEDHI MR A HUDA	PP, ASSAM
MOTION				
55	AB/3279/2023 B/O	ARJINA KHATUN @ MORJINA BEGUM AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
BAIL HEARING (BA)				
56	Bail Appln./3226/2023 WITH OFFICE NOTE, LCR FILE, FIXED	BAHARUL ISLAM MAZUMDAR @ PAPPU Versus THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY N CHAUDHURY MR. R. KARIM	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR R I BHUYAN PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
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